F.No. 5-149/2020/GA अंडमान तथा निकोबार प्रशासन ANDAMAN AND NICOBAR ADMINISTRATION सचिवालय /SECRETARIAT

Port Blair, dated 21st March, 2020

CIRCULAR

Sub: Janta Curfew - reg.

This is in reference to the address of Hon'ble Prime Minister of India to the Nation on 19.03.2020 at 8.00 pm regarding Novel Coronavirus disease (COVID-19). One of the highlights of the address of Hon'ble Prime Minister was as under :-

".....I request my fellow citizens for support on one more issue, that of people's curfew. People's curfew means a curfew imposed for the people, by the people, on the people themselves.

This Sunday, that is on 22nd March, all citizen must abide by this people's curfew from 7 AM until 9 PM. During this curfew, we shall neither leave our homes, nor get onto the streets or roam about or localities. Only those associated with emergency and essential services will leave their homes.....".

2. In this regard, it is directed that no Government Vehicles (vehicles of UT Administration) and the Private Vehicles hired by UT Administration Government will ply on 22.03.2020 from 7 AM until 9 PM, except for vehicles associated with emergency and essential services.

3. This issues with the approval of Competent Authority.

Mr mind

Assistant Secretary (GA)

To

- 1. Commr-cum-Secretaries/Secretaries/Deputy/Assistant Secretaries/ all HODs, A & N Administration for necessary action.
- 2. All Deputy Commissioners, South Andaman/Nicobar/North and Middle Andaman.
- 3. The Secretary (IP&T) for necessary action regarding press release.

Copy to:

- 1. The Secretary to Hon'ble LG, Raj Niwas, Port Blair for kind information.
- 2. Sr. PS to Chief Secretary, A&N Admn for kind information.
- 3. Sr. PS to Principal Secretary (Rev/Fin/DM), A&N Admn for kind information.
- 4. Sr. PS to Principal Secretary (Health), A&N Admn for kind information.

Assistant Secretary (GA)